


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.77/BB/ 2017	-	For hearing	230/ 232	mPortal(India) Wireless Solutions Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikul. K. Arjun	Adv for Petitioners	

ORDER

Counsel for Petitioner is present. Heard him. He requested the Tribunal to order notice to R.D/ROC/O.L and concerned Income Tax Officer and also requested to order for publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition. Accordingly, issue notice to the above authorities and further ordered for publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition and the publication shall be 10 days before the date of hearing. Registry is hereby directed to prepare Notices on the above authorities. Petitioner Counsel is directed to collect the said notices from the registry and to serve it on the above concerned authorities and the date of hearing is fixed to **22/01/2018**.


Member (T)


Member (J)